

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Postal Ad. from
R-1,2&4 not back.
None appears
on behalf of respn.
Counter not
filed.

Order dated 19.2.2003

None appeared for the applicant nor the applicant in person appeared when called. However, I have heard Shri A.K. Bose, learned Sr. Standing Counsel and with his assistance perused the records. Shri Bose brought to my notice that this O.A. has become infructuous as the applicant has since joined in the Office of Central Excise & Customs, Sambalpur Division-I. In support of this statement, Shri Bose referred to Annexure-R/1 to the counter containing the joining report of the applicant at Central Excise & Customs, Sambalpur Division-I. In view of the aforesaid, nothing survives in this application for adjudication by the Tribunal and accordingly, this O.A. is disposed of. No costs.

16.12.2002

The Applicant is absent. Shri A.K. Bose, Sr. Central Govt. Standing Counsel, files Memo of Appearance for all the Respondents and prays for 4 weeks time to file counter. Heard. Time granted till 8.1.03 for counter.

REGISTRAR
16/12/02

counter filed.
copy not served.

VICE CHAIRMAN 17/12

21/1/03

Regr

08.01.2003

Counter is already filed. Copy of the counter is already served on the Ld. Counsel for the Applicant, who prays for time to file rejoinder. Heard. Time granted till 27.1.03 for rejoinder.

REGISTRAR
8/1/03

Rejoinder not filed.

27/1/03

Regr